

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Contempt Petition No.200/00043/2020**  
(in O.A. 367/2017)

Jabalpur, this Monday, the 8<sup>th</sup> day of March, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**  
**HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



1. N.M. Raut, S/o Shri Mahdev Rao Rauth, Date of birth 28.05.1959, Retired as Pharmacist, R/o – 137-E, Type IV, West Land, Khamaria, Jabalpur, District Jabalpur – 482005 (M.P.).
2. Kailash Prasad Shrivastava, S/o Late Madan Gopal Shrivastava, Date of birth 28.10.1958, Retired as Pharmacists, R/o – 135/2950, Chandan Colony, Ranjhi, Jabalpur, District Jabalpur – 482005 (M.P.).
3. R.K. Shrivastava, S/o Shri Ved Prakash Shrivastava, Date of birth 14.07.1961, Working as Pharmacist, R/o – Block No.14, Satyam Kunj, 27, Chimni Plot, Behind Gulzar Hotel, Mahanadda, Jabalpur, District Jabalpur – 482001 (M.P.),
4. P.C. Ojha, S/o Dr. S.N. Ojha, Date of birth 11.02.1963, Working as Pharmacist, R/o – 625, JDA Colony, Vijay Nagar, Near SBI, Scheme No.5, District Jabalpur – 482002 (M.P.).
5. S.K. Pandey, S/o Late S.T. Pandey, Date of birth 21.05.1957, Retired as Pharmacist, R/o – C-8, Chandrika Vihar, Home Science College Road, Napier Town, Jabalpur, District Jabalpur – 482002 (M.P.).
6. Sunil Kumar, S/o Shri C.D. Raghu, Date of birth 08.11.1965, Working as Pharmacist, R/o-D-14, Prestige Town, South Civil Lines, Jabalpur, District Jabalpur – 482001 (M.P.).

**-Applicants**

(By Advocate – **Shri Vijay Tripathi**)

**V e r s u s**

1. Shri Raj Kumar, Secretary, Ministry of Defence, Department of Defence Production & Supplies, New Delhi – 110001.
2. Shri C.K.Vishwakarma, Director General, Ordnance Factory Board, 10-A, Shaheed Khudiram Bose Marg, Kolkata 700001.
3. Shri Ravi Kant, Senior General Manager, Ordnance Factory, Khamaria, Jabalpur (M.P.) – 482005

**- Respondents**

(By Advocate – **Shri D.S.Baghel**)

**O R D E R(O R A L)**

**By Ramesh Singh Thakur, JM:-**

It has been stated by the counsel for the respondents in their reply in Para 5 that against the order dated 11.10.2018 (Annexure C/2) the applicants have approached before the Hon'ble High Court at Jabalpur by filing Misc. Petition no. 6012/2018 in which the Hon'ble High Court vide order dated 30.04.2020 allowed the petition to the extent in the terms of order passed in Misc. Petition No. 6500/2019 (Annexure C/1).

**2.** We have considered the matter. It is pertinent to mention that as per prayer in this Contempt Petition the applicant is seeking to initiate the contempt Proceedings against the respondents for their willful disobedience towards the order of this Hon'ble High Court passed in M.P. No.



6012/2018 and kindly taken suitable steps so that the order of this Hon'ble Tribunal could be complied with.

3. From the prayer itself the applicants are praying to initiate contempt proceedings in the order passed by the Hon'ble High Court of M.P. So we are very clear that if contempt proceeding is to be initiated it is before the Hon'ble High Court of M.P.

4. Hence, this Contempt Petition is rejected. The respondents are hereby discharged from the notice of the Contempt.



**(Naini Jayaseelan)**  
**Administrative Member**  
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**(Ramesh Singh Thakur)**  
**Judicial Member**